

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) Yes, Sir.

(b) Government's Industrial Licensing Policy, from time to time, has been designed not only with the object to accelerate the pace of industrial development but also in keeping with the principles enshrined in the Constitution of India and Government's Industrial Policy Resolutions enjoining adherence to such principles as avoiding concentration of economic power and providing opportunities to the medium and small entrepreneurs.

CAPITAL EXPRESS FROM DELHI TO MADRAS AND DELHI TO BOMBAY

6291. Shri S. M. Banerjee : Will the Minister of Railways be pleased to state :

(a) whether there is a proposal to run Capital Express from Delhi to Madras and Delhi to Bombay ; and

(b) if so, on which days ?

The Minister of Railways (Shri Nanda) : (a) Investigations are being carried out for ascertaining the feasibility of operating Capital Express between Delhi and Bombay only.

(b) Introduction of such trains is dependent upon the out-come of the technical studies, which cannot be indicated at this stage.

MESSRS. STANDARD DRUM AND BARREL MANUFACTURING CO., BOMBAY

6292. Shri S. M. Banerjee : Will the Minister of Industrial Development, Internal Trade and Company Affairs be pleased to refer to the reply given to unstarred Question No. 247 on the 24th February, 1970, regarding Messrs Standard Drum and Barrel Manufacturing Co., Bombay and state :

(a) what were the opening stocks of 18 Gauge Steel Sheets, separately for Body

and End Sheets with Messrs. Standard Drum and Barrel Manufacturing Co. as on the 1st January, 1960 and 1st January, 1961 ;

(b) whether this firm had received 18 Gauge Body and End Sheets from any other source as well other than from Messrs. T. I. S. C. O. and I. I. S. C. O. during the period from May, 1959 to July, 1961 ; and

(c) if so, the month-wise details of such receipts ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) Information is being obtained and will be laid on the Table of the House in due course.

(b) and (c). Receipts from other sources are furnished in the statement, indicating the quantities received from the producers as well during some of the months in this period, is laid on the Table of the House. [*Placed in Library See No. LT-3193 /70*].

CONVERSION OF SECUNDERABAD- BANGLORE RAILWAY LINE INTO BROAD GAUGE

6293. Shri Chengalraya Naidu : Will the Minister of Railways be pleased to state :

(a) whether there is any proposal to convert the Secunderabad-Bangalore metre gauge line into broad gauge one ; and

(b) if so, how long it will take to complete this work ?

The Minister of Railways (Shri Nanda) : (a) and (b). There is no proposal at present under consideration for conversion of the Secunderabad-Bangalore metre gauge section into broad gauge. However, the conversion of the Guntakal-Bangalore metre gauge section which forms part of it, is under consideration. Surveys for the conversion of this section from metre gauge to broad gauge have been completed and the reports are at present under the examination of the Railway Board. This is one of the sections that has been included in the Railways' perspective plan on gauge conversion to be implemented in the next